

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/6509/2020

This the 14th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



1. Bindu Chib Age 33 years D/o Sh. Swarn Singh R/o 23, Hazipura, P.O. Satwari,
Jammu Cantt., Jammu & two others

.....Applicants

(By Advocate:- **Not present**)

Versus

State of Jammu and Kashmir & Others.

.....Respondents

(By Advocate: Mr.Sudesh Magotra, learned DAG)

ORDER
[O R A L]

(Delivered by Hon'ble Mr.Anand Mathur, Member-A)

The case has been reflected in the cause list but nobody is appearing on behalf of the applicants.

2. Since the matter pertains to the year 2005, it is apparent that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicants.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/kdr/